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CCP19/12
In
O.A. 429/2011

6. 9.12.

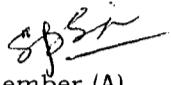
Hon'ble Justice Sri Alook Kumar Singh, Member (J)
Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Praveen Kumar.

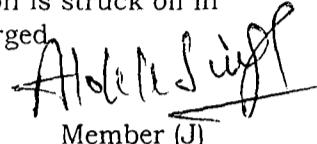
For respondents Sri Rajendra Singh for Sri M. K. Singh.

Learned counsel for the applicant fairly concedes that in compliance of the order of this Tribunal, the representation dated 7.7.2011 has already been disposed of by passing an order on 5.6.11. A copy has been received by him.

In view of the above, this contempt petition is struck off in full and final satisfaction. Notices stands discharged.


S.P. Singh

Member (A)


A. L. Singh

Member (J)

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Copy of order
dated 6-9-12
Received
10-9-2012*